

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 201 OF 2012

Applicant (s)

Respondent (s)

Advocate for

Advocate for

Applicant (s)

Respondent (s)

Notes of the Registry

17/05/2012

Orders of the Tribunal

Mr. Harish Mathur, Counsel
for applicant.

The learned counsel
for applicant wishes to withdraw
this O.A. with liberty to file a
fresh application. Allowed.
The O.A. is dismissed as
withdrawn with liberty to file
a fresh O.A.

B. K. SINHA
MEMBER (A)